

Monthly Information Bulletin on Corporate Sector

February 2018

Government of India

Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan

New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 28th FEBRUARY 2018

1. The total number of companies registered in the country as on 28th February 2018, stood at 1,737,253. Of them 539,202 companies were closed; 1,204 companies were assigned dormant status as per the Companies Act, 2013; 3 companies have not filed their statutory annual filings consecutively for last two years; 5,989 companies were under liquidation; 33,274 companies were in the process of being struck-off and 111 companies were in the process of being re-activated. Taking the above into account, there were 1,157,470 active companies as on 28th February, 2018.

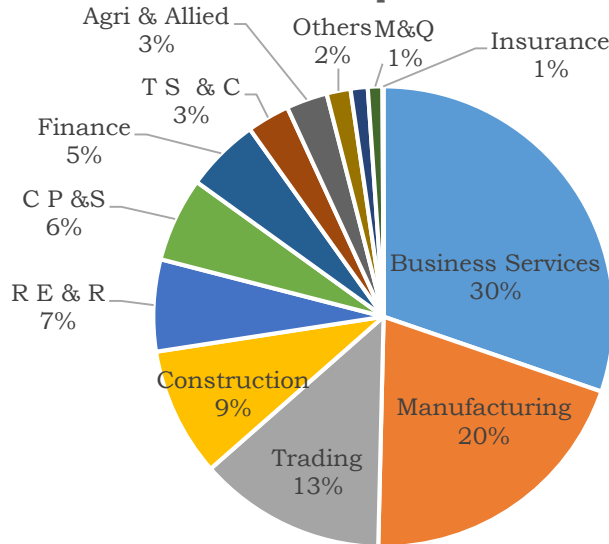
2. Out of the 5,39,202 closed companies, about 10,501 companies were liquidated/dissolved; 4,95,711 companies were defunct (and hence struck-off); 20,613 companies were amalgamated/ merged with other companies; 7,583 companies were converted to LLP and 4,794 companies were converted to LLP and dissolved. **Table-1.1** presents the summary picture of companies count as on 28th February, 2018.

3. Out of the 1,149,594 active companies limited by shares; 1,078,465 were Private and 71,129 were Public companies, segregated into 7,242 Listed and 63,887 Unlisted Companies (**Table 1.2**).

4. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (345,655), followed by Delhi (316,437) and West Bengal (196,219). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (228,148), followed by Delhi (211,610) and West Bengal (134,648) as on 28th February, 2018 (**Table-1.3**).

5. Economic-activity wise classification of active companies reveals that highest number of companies were in Business Services (350,386) followed by Manufacturing (232,665), Trading (152,187) and Construction (104,687). Business Services comprise of Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc.) (**Table-1.4 and Chart 1.1**).

Chart 1.1: Sector-wise Active Companies as on 28th February 2018



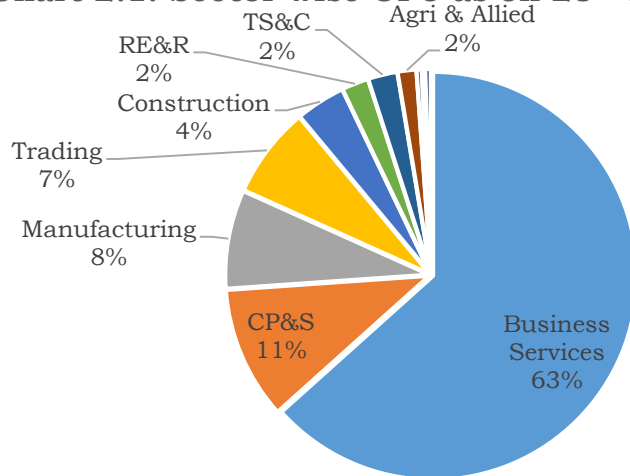
Total no. of Active Companies = 11,57,470

'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, and 'CP&S' is 'Community, Personal & Social Services', 'RE&R' is Real Estate and Renting. 19,426 active companies (Others) are having invalid Economic Activity (NIC-2004) Code.

II. ONE PERSON COMPANY

6. Up to 28th February, 2018, a total number of 16,126 One Person Companies (OPCs) were registered with collective authorized capital of Rs. 402.03 crore. Economic activity wise classification of OPCs up to 28th February, 2018 reveals that the highest number of OPCs were in Business Services (10,218) followed by Community, Personal & Social Services (1,698), Manufacturing (1,263) and Trading (1,166) (**Chart 2.1**). During the month of February 2018, a total of 440 OPC were registered with authorized capital of Rs. 11.05 crore. Economic activity wise classification of OPC during the month reveals that highest number of 308 OPCs were registered in Business Services, followed by 34 in Community, Personal & Social Services and 32 in Manufacturing (**Table 2.1**).

Chart 2.1: Sector-wise OPC as on 28th February 2018

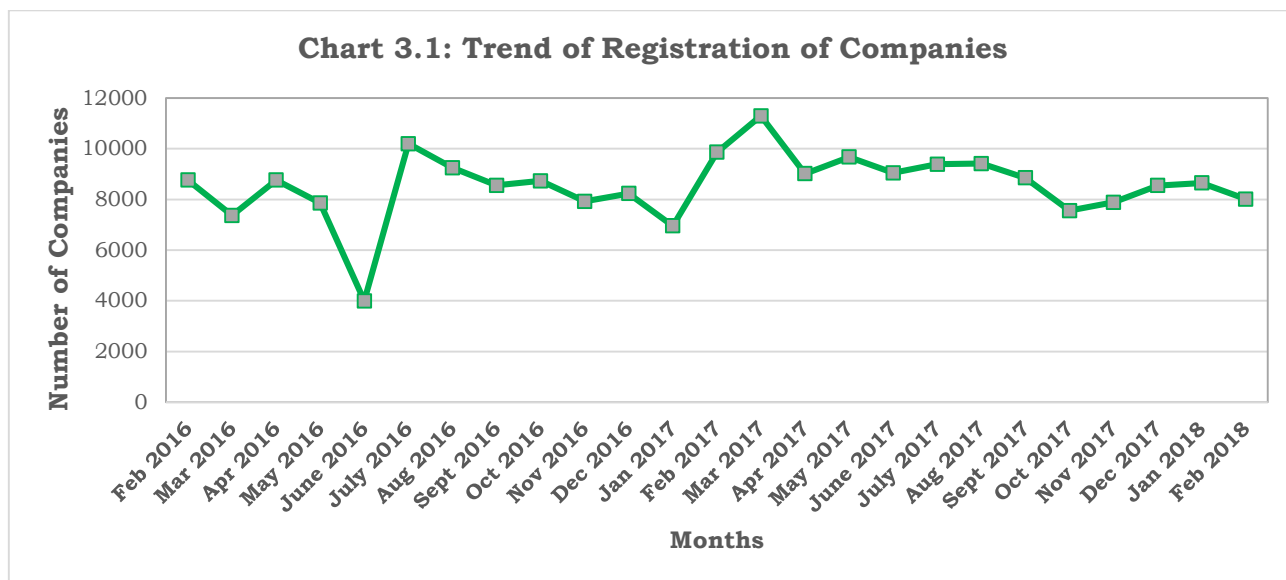


Total no. of One Person Companies=16,126

'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

III. TREND OF REGISTRATION OF NEW COMPANIES

7. An analysis of registration of new companies during February 2016 to February 2018 indicates that monthly registration of companies has increased after hitting its lowest of 3,994 in April 2016 (**Chart 3.1**). A total of 8,011 companies were registered in February 2018 as compared to 9,863 in February 2017. A decrease (7.41%) in registration of companies has been witnessed in February 2018 over the previous month (**Table 3.1**).

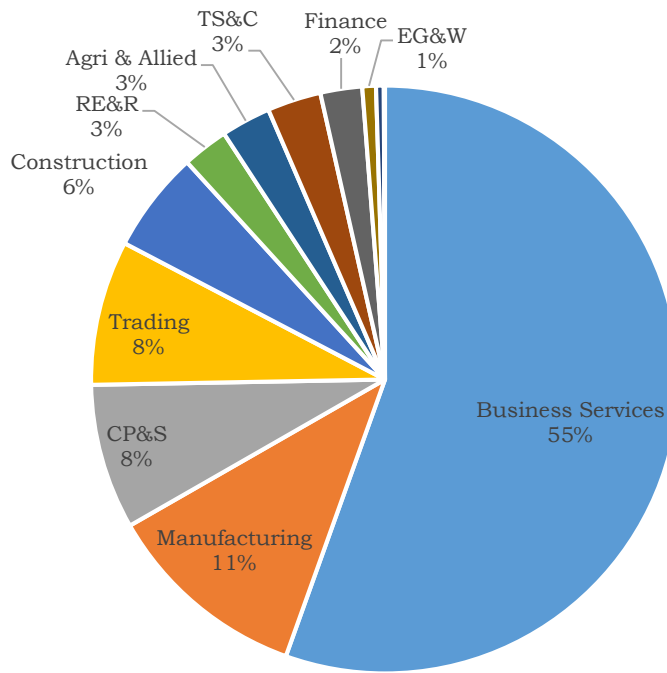


IV. REGISTRATION OF NEW COMPANIES DURING FEBRUARY 2018

8. During the month of February 2018 a total of 8,011 companies were registered with collective authorized capital of Rs. 6,677.47 crores. Of them 7,993 companies were registered as Companies Limited by Shares with authorized capital of Rs. 6,677.47 crores; 18 companies were registered as Limited by Guarantees with authorized capital of Rs.0 crore (**Table-4.1**).

9. Economic-activity wise classification of companies registered during February 2018 (**Table-4.2 and Chart 4.1**) reveals that the predominant share of companies were in Business Services (4,444) followed by Manufacturing (901), Community, Personal & Social Services (640), Trading (638) and Construction (446).

Chart 4.1: Distribution of Companies Registered in February 2018



Total no. of Companies = 8,011

'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is Community, personal & Social Services, 'RE&R' is Real Estate and Renting.

10. During February 2017, 1,481 (18.49%) companies were registered in Maharashtra, followed by 1,103 (13.77%) in Delhi, and 818 (10.21%) in Uttar Pradesh **(Table-4.3)**.

Table 1.1 Summary Statement on Companies in India as on 28th February 2018		
1	Companies Registered as on 28th February 2018	1,737,253
2	Number of Closed Companies	539,202
<i>i</i>	<i>No. of Companies Liquidated/Dissolved</i>	10,501
<i>ii</i>	<i>No. of Companies Defunct/ Struck-off (Section 248 of CA, 2013)</i>	495,711
<i>iii</i>	<i>No. of Companies Amalgamated/merged</i>	20,613
<i>iv</i>	<i>No. of Companies Converted to LLP</i>	7,583
<i>v</i>	<i>No. of Companies Converted to LLP and dissolved</i>	4,794
3	Number of Companies lying dormant u/s 455 of Companies Act, 2013	1,204
4	Number of Companies not having filed statutory annual filings consecutively for two years	3
5	Number of Companies under Liquidation	5,989
6	Number of Companies which are under the process of Section 248 of the Companies Act, 2013	33,274
7	Number of Companies lying AIPG (Active in Progress)	111
	Number of Active companies	1,157,470
	Of which	
	Companies Limited by Shares	1,149,594
	Companies Limited by Guarantees	7,436
	Unlimited Companies	440

- Note:** 1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.
2. Under Section 248 of the Companies Act, 2013 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1.2 : Active Companies Limited by Shares as on 28th February 2018				
Sl. No.	Companies Limited by Shares	Government	Non-Government	Total
1	Public Limited	1,384	69,745	71,129
	<i>Of which-</i>			
<i>i</i>	<i>Listed</i>	74	7,168	7,242
<i>ii</i>	<i>Unlisted</i>	1,310	62,577	63,887
2	Private Limited	528	1,077,937	1,078,465
	Of which			
	One Person Company	-	16,126	16,126
	Total	1,912	1,147,682	1,149,594

Table 1.3: State/UT-wise Status of Companies Registered as on 28th February 2018

Sl. No.	State	Registered	Closed	Annual filings not done for 2 years	Dormant u/s 455 of CA, 2013	Under Liquidation	Under Struck-off	AIPG	Active
1	A& N Islands	399	82	-	-	-	3	2	312
2	Andhra Pradesh	27,505	6,039	-	16	53	338	4	21,055
3	Arunachal Pradesh	550	257	-	1	2	56	-	234
4	Assam	10,490	3,062	-	-	14	1,119	-	6,295
5	Bihar	27,928	4,297	-	19	41	3,253	3	20,315
6	Chandigarh	13,984	5,843	1	9	56	226	-	7,849
7	Chhattisgarh	9,171	2,115	-	6	1	97	1	6,951
8	Dadra & Nagar Haveli	493	96	-	-	-	8	-	389
9	Daman and Diu	355	83	-	1	3	36	-	232
10	Delhi	316,437	98,410	-	237	789	5,384	7	211,610
11	Goa	8,150	3,362	-	4	15	659	-	4,110
12	Gujarat	93,981	28,738	-	28	606	2,787	5	61,817
13	Haryana	38,418	7,430	-	64	46	714	-	30,164
14	Himachal Pradesh	5,673	2,069	1	2	20	138	-	3,443
15	Jammu and Kashmir	4,929	2,190	-	-	17	97	-	2,625
16	Jharkhand	12,090	1,859	-	2	12	752	1	9,464
17	Karnataka	103,697	35,454	-	66	531	1,394	4	66,248
18	Kerala	46,596	15,332	-	117	302	269	2	30,574
19	Lakshadweep	14	3	-	-	-	1	-	10
20	Madhya Pradesh	35,548	13,297	-	13	86	122	-	22,030
21	Maharashtra	345,655	111,993	1	155	1,615	3,698	45	228,148
22	Manipur	611	163	-	-	-	32	1	415
23	Meghalaya	999	364	-	-	2	62	-	571
24	Mizoram	127	58	-	-	-	8	-	61
25	Nagaland	541	274	-	-	1	33	-	233
26	Odisha	22,780	7,545	-	140	61	41	-	14,993
27	Puducherry	3,030	1,761	-	1	6	21	-	1,241
28	Punjab	29,191	12,053	-	14	119	332	-	16,673
29	Rajasthan	53,622	14,658	-	20	80	2,323	1	36,540
30	Sikkim	2	-	-	-	-	-	-	2
31	Tamil Nadu	133,740	54,978	-	97	361	2,743	16	75,545
32	Telangana	95,980	25,709	-	37	231	1,521	12	68,470
33	Tripura	432	101	-	-	-	34	-	297
34	Uttar Pradesh	91,246	20,892	-	53	216	863	5	69,217
35	Uttarakhand	6,670	1,639	-	4	15	323	-	4,689
36	West Bengal	196,219	56,996	-	98	688	3,787	2	134,648
Total		1,737,253	539,202	3	1,204	5,989	33,274	111	1,157,470

Table 1.4: Economic Activity-wise Active Companies as on 28th February 2018
(Authorized Capital in Rs. Crore)

Sl. No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	30,355	22,384.45	3,040	33,870.76	33,395	56,255.21
II	Industry	335,457	964,629.84	27,661	2,310,930.13	363,118	3,275,559.97
1	<i>Manufacturing</i>	212,725	547,806.84	19,940	848,382.59	232,665	1,396,189.44
i	<i>Metals & Chemicals, and products thereof</i>	75,441	199,433.16	8,603	321,389.40	84,044	520,822.56
ii	<i>Machinery & Equipments</i>	49,982	218,523.48	3,719	398,923.04	53,701	617,446.52
iii	<i>Textiles</i>	29,548	38,057.26	3,047	56,327.15	32,595	94,384.40
iv	<i>Food stuffs</i>	28,484	55,018.09	2,710	39,850.95	31,194	94,869.05
v	<i>Paper & Paper products, Publishing, printing and reproduction of recorded media</i>	13,427	14,530.18	943	15,821.93	14,370	30,352.11
vi	<i>Others</i>	10,672	15,328.28	518	12,855.54	11,190	28,183.82
vii	<i>Leather & products thereof</i>	2,711	3,493.82	211	1,895.33	2,922	5,389.15
viii	<i>Wood Products</i>	2,460	3,422.58	189	1,319.26	2,649	4,741.84
2	<i>Construction</i>	99,605	220,774.71	5,082	262,088.63	104,687	482,863.34
3	<i>Electricity, Gas & Water companies</i>	12,053	157,499.12	1,832	1,140,551.80	13,885	1,298,050.92
4	<i>Mining & Quarrying</i>	11,074	38,549.17	807	59,907.11	11,881	98,456.28
III	Services	701,864	981,851.32	39,667	1,568,751.94	741,531	2,550,603.26
1	<i>Business Services</i>	339,264	366,585.69	11,122	600,836.81	350,386	967,422.50
2	<i>Trading</i>	145,415	206,234.65	6,772	113,547.47	152,187	319,782.12
3	<i>Real Estate and Renting</i>	70,923	90,864.68	3,704	37,939.09	74,627	128,803.77
4	<i>Community, personal & Social Services</i>	64,509	78,389.34	4,113	137,555.02	68,622	215,944.36
5	<i>Finance</i>	47,941	171,525.87	12,197	348,080.33	60,138	519,606.19
6	<i>Transport, storage and Communications</i>	33,098	65,630.16	1,588	281,385.11	34,686	347,015.28
7	<i>Insurance</i>	714	2,620.93	171	49,408.11	885	52,029.04
IV	Others	16,180	41,747.93	3,246	134,692.54	19,426	176,440.47
Total		1,083,856	2,010,613.54	73,614	4,048,245.37	1,157,470	6,058,858.91

Note: Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Others.

Table 2.1: Economic Activity-wise One Person Company**(Authorized Capital in Rs. Lakh)**

Sl. No.	Economic Activity	Up to 28.02.2018		During February 2018	
		Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	239	843.80	8	12.00
II	Industry	2,013	6,872.35	46	125.10
1	<i>Manufacturing</i>	1,263	4,056.00	32	88.10
2	<i>Construction</i>	636	2,436.85	9	27.00
3	<i>Electricity, Gas & Water companies</i>	71	247.50	3	3.00
4	<i>Mining & Quarrying</i>	43	132.00	2	7.00
III	Services	13,872	32,457.28	386	967.92
1	<i>Business Services</i>	10,218	22,362.21	308	691.62
2	<i>Community, personal & Social Services</i>	1,698	4,057.15	34	144.50
3	<i>Trading</i>	1,166	3,277.57	31	92.60
4	<i>Real Estate and Renting</i>	344	1,166.30	3	21.00
5	<i>Transport, storage and Communications</i>	377	1,034.05	10	18.20
6	<i>Finance</i>	67	540.00	-	-
7	<i>Insurance</i>	2	20.00	-	-
IV	Others	2	30.00	-	-
	Total	16,126	40,203.43	440	1,105.02

Table 3.1: Number of Companies Registered during the months

Month	Public Companies	Private Companies	Total Companies
February 2016	177	8,587	8,764
March 2016	283	7,578	7,861
April 2016	48	3,946	3,994
May 2016	178	10,017	10,195
June 2016	157	9,095	9,252
July 2016	162	8,391	8,553
August 2016	162	8,572	8,734
September 2016	135	7,788	7,923
October 2016	107	6,435	6,542
November 2016	123	6,178	6,301
December 2016	154	8,078	8,232
January 2017	126	6,832	6,958
February 2017	175	9,688	9,863
March 2017	615	10,678	11,293
April 2017	135	8,884	9,019
May 2017	161	9,512	9,673
June 2017	146	8,899	9,045
July 2017	153	9,233	9,386
August 2017	161	9,252	9,413
September 2017	151	8,698	8,849
October 2017	146	7,410	7,556
November 2017	130	7,755	7,885
December 2017	176	8,371	8,547
January 2018	174	8,478	8,652
February 2018	153	7,858	8,011

Table 4.1: Registration of New Companies during February 2018
(Authorized Capital in Rs. Lakhs)

Sl. No.	Category	Government		Non-Government		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
	Company Limited by Shares	-	-	7,993	667,746.67	7,993	667,746.67
i	<i>OPC</i>	-	-	440	1,105.02	440	1,105.02
ii	<i>Private</i>	-	-	7,401	63,418.05	7,401	63,418.05
iii	<i>Public</i>	-	-	152	603,223.60	152	603,223.60
2	Company Limited by Guarantee	-	-	18	-	18	-
i	<i>Private</i>	-	-	17	-	17	-
ii	<i>Public</i>	-	-	1	-	1	-
	Total	-	-	8,011	667,746.67	8,011	667,746.67

Table 4.2: Activity-wise New Companies Registered during February 2018
(Authorized Capital in Rs. Lakhs)

Sl. No.	Economic Activity	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
I	Agriculture and Allied Activities	-	-	-	-	216	1,678	3	30.00	219	1,707.65
II	Industry	-	-	-	-	1,421	16,969.65	20	314.00	1,441	17,283.65
1	Manufacturing	-	-	-	-	887	11,278.91	14	178.00	901	11,456.91
i	<i>Metals & Chemicals, and products thereof</i>	-	-	-	-	218	3,089.80	6	34.00	224	3,123.80
ii	<i>Machinery & Equipments</i>	-	-	-	-	185	2,433.00	1	1.00	186	2,434.00
iii	<i>Food stuffs</i>	-	-	-	-	203	2,207.31	4	107.00	207	2,314.31
iv	<i>Others</i>	-	-	-	-	87	2,067.75	-	-	87	2,067.75
v	<i>Textiles</i>	-	-	-	-	102	880.95	1	25.00	103	905.95
vi	<i>Paper & Paper products, Publishing, printing and reproduction of recorded media</i>	-	-	-	-	66	378.00	1	1.00	67	379.00
vii	<i>Leather & products thereof</i>	-	-	-	-	7	26.00	1.00	10.00	8	36.00
viii	<i>Wood Products</i>	-	-	-	-	19	196.10	-	-	19	196.10
2	Construction	-	-	-	-	441	4,111.74	5	126.00	446	4,237.74
3	Electricity, Gas & Water Companies	-	-	-	-	59	597.00	1	10.00	60	607.00
4	Mining & Quarrying	-	-	-	-	34	982.00	-	-	34	982.00
III	Services	-	-	-	-	6,221	45,875.77	130	602,879.60	6,351	648,755.37
1	Business Services	-	-	-	-	4,419	28,019.38	25	663.10	4,444	28,682.48
2	Trading	-	-	-	-	634	5,248.40	4	50.00	638	5,298.40
3	Community, personal & Social Services	-	-	-	-	636	3,961.74	4	70.00	640	4,031.74
4	Real Estate and Renting	-	-	-	-	199	1,897.40	4	34.00	203	1,931.40
5	Transport, storage and Communications	-	-	-	-	237	3,285.85	-	-	237	3,285.85
6	Finance	-	-	-	-	91	3,348.00	93	602,062.50	184	605,410.50
7	Insurance	-	-	-	-	5	115.00	-	-	5	115.00
	Total	-	-	-	-	7,858	64,523.07	153	603,223.60	8,011	667,746.67

Table 4.3: State/UT-wise Registration of Companies during February 2018 (Authorized Capital in Rs. Lakh)

Sl.No	State/UT-Wise	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
1	A&N Islands	-	-	-	-	5	36.00	-	-	5	36.00
2	Andhra Pradesh	-	-	-	-	181	1,744.20	-	-	181	1,744.20
3	Arunachal Pradesh	-	-	-	-	3	12.00	-	-	3	12.00
4	Assam	-	-	-	-	42	466.00	-	-	42	466.00
5	Bihar	-	-	-	-	291	2,391.50	6	55.00	297	2,446.50
6	Chandigarh	-	-	-	-	30	198.50	-	-	30	198.50
7	Chhattisgarh	-	-	-	-	31	222.00	1	2.00	32	224.00
8	Dadra & Nagar Haveli	-	-	-	-	2	11.00	1	5.00	3	16.00
9	Daman and Diu	-	-	-	-	2	11.00	-	-	2	11.00
10	Delhi	-	-	-	-	1,088	8,613.66	15	600,215.00	1,103	608,828.66
11	Goa	-	-	-	-	14	52.06	-	-	14	52.06
12	Gujarat	-	-	-	-	295	2,988.65	7	133.00	302	3,121.65
13	Haryana	-	-	-	-	348	2,984.85	2	20.00	350	3,004.85
14	Himachal Pradesh	-	-	-	-	23	120.90	2	30.00	25	150.90
15	Jammu and Kashmir	-	-	-	-	34	280.50	-	-	34	280.50
16	Jharkhand	-	-	-	-	103	1,665.00	1	10.00	104	1,675.00
17	Karnataka	-	-	-	-	743	6,459.90	2	1,005.00	745	7,464.90
18	Kerala	-	-	-	-	270	1,707.66	9	100.00	279	1,807.66
19	Madhya Pradesh	-	-	-	-	169	1,662.40	5	85.00	174	1,747.40
20	Maharashtra	-	-	-	-	1,444	8,373.62	37	507.10	1,481	8,880.72
21	Manipur	-	-	-	-	7	231.00	1	10.00	8	241.00
22	Meghalaya	-	-	-	-	3	21.00	-	-	3	21.00
23	Mizoram	-	-	-	-	1	1.00	-	-	1	1.00
24	Nagaland	-	-	-	-	-	-	-	-	-	-
25	Odisha	-	-	-	-	113	1,394.00	2	20.00	115	1,414.00
26	Puducherry	-	-	-	-	7	43.00	-	-	7	43.00
27	Punjab	-	-	-	-	76	1,106.10	1	5.00	77	1,111.10
28	Rajasthan	-	-	-	-	225	1,728.10	13	100.00	238	1,828.10
29	Tamil Nadu	-	-	-	-	527	5,807.62	8	575.00	535	6,382.62
30	Telangana	-	-	-	-	549	5,378.35	-	-	549	5,378.35
31	Tripura	-	-	-	-	1	10.00	-	-	1	10.00
32	Uttar Pradesh	-	-	-	-	789	4,409.30	29	261.00	818	4,670.30
33	Uttarakhand	-	-	-	-	57	366.00	7	57.50	64	423.50
34	West Bengal	-	-	-	-	385	4,026.20	4	28.00	389	4,054.20
Total		-	-	-	-	7,858	64,523.07	153	603,223.60	8,011	667,746.67
